# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 1165 TO BE ANSWERED ON 28.07.2025

## **ROLE OF EPFO IN ELI SCHEME**

# †1165. SHRI SHYAMKUMAR DAULAT BARVE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether giving the responsibility of Employment Linked Incentives (ELI) Scheme to the EPFO is a deviation from its protector role of employees savings and if so, the details thereof;
- (b)whether the Government guarantees that EPF Savings of Employees will not be directly or indirectly used under this scheme and if so, the details thereof;
- (c)whether some companies misused these savings in Production linked Incentive (PLI) Scheme of 2020 even after the warnings by labour organizations and later on EPFO had to exclude them from the scheme; and
- (d)whether the Government is considering to establish independent monitoring system to check any potential misuse or lack of transparency in implementation of the scheme by EPFO?

### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (c): No, there is no impact on the fiduciary role of EPFO in being given the responsibility of implementing the ELI Scheme.

Further, ELI is a central sector scheme funded wholly by Government of India. Payment of incentives under Part A of the scheme will be through Adhaar Bridge Payment System directly into the Adhaar Seeded bank account of the First Time employee. Under Part B, the incentive will be released directly into the PAN linked Bank Account of the establishment/employer.

(d): A steering committee has been constituted to ensure effective rollout and monitoring of the ELI scheme, with representation from various labour intensive and related Ministries/Department.

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